

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): (a) and (b) Improvement in our weapons is a continuous process. It will not be in public interest to divulge any specific details.

M/s. Indian Schering

1736. SHRI JAGDISH PRASAD MATHUR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the date on which M/s Indian Schering was established in India and the names of their Directors;

(b) whether it is a fact that on the packing of products of this company name of some other foreign company is mentioned; and

(c) in which manner Government propose to deal with this firm and stop this malpractice?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) M/s. Indian Schering Limited was incorporated in India on 26.4.1947.

The names of the present Directors of this company as reported by them, are: —

- (1) Shri J. P. Patel
- (2) Shri R. A. Shah, Alternate to
- (3) Shri M. D. Barker
- (4) Shri D. Ananthasivan
- (5) Shri D. M. May
- (6) Shri M. D. Barkar

(b) M/s. Indian Schering have reported that no name of any other foreign company is mentioned on the packs of their products. This is however, being further investigated.

(c) Further action will depend on the findings of such investigation.

Manufacture of drugs by M/s Nicholas

1737. SHRI JAGDISH PRASAD MATHUR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that M/s Nicholas are manufacturing drugs in India, if so, what are the names of their products, and whether they have been given approval of foreign exchange transfer for gross patents; and

(b) if not, in what manner Government propose to deal with the foreign firm under the provisions of FEKA?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) Yes, Sir. As reported by M/s. Nicholas, the following are the products manufactured and marketed by them: —

- | | |
|----------------------|-----------|
| (1) Microfined Aspro | (Tablets) |
| (2) Rennie | (Tablets) |
| (3) Kruschen Salt | |
| (4) Vaculax | (Tablets) |

The firm have reported that no foreign exchange has been transferred by them for patents. This is being verified.

(b) Action would depend on the results of such verification.

Crash Plan for the on-shore and offshore crude oil

1738. SHRI BUDHAPRIYA MAURYA:
SHRI JAHAR LAL BANERJEE:
DR. LOKESH CHANDRA:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether any crash plan has been submitted by the ONGC for the onshore and offshore exploration of crude oil; and

(b) if so, what are the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) ONGC's revised Rolling Plan for the period 1978-79 to 1982-83 envisages a plan outlay of Rs. 1911 crores towards exploration and production of oil and gas.

(b) The broad break-up of the proposed outlay is as under:—

	Rs. crores
(i) Onshore	695
(ii) Offshore	1208
(iii) R&D Schemes	8
Total.	1911

The main features of the proposed plan for the five year period 78-79 to 82-83 are summarised below:—

1. Production

I. Oil (Million Tonnes)

(i) Onshore	30.70
(ii) Offshore	30.90
TOTAL.	61.60

II as (MMm3)

(i) Onshore	3845
(ii) Offshore	4800
TOTAL.	8645

2. Drilling in 000m

(i) Onshore	1125.5
(ii) Offshore	370.4
TOTAL.	1495.9

3. No. of rigs

(i) Onshore	32-39
(ii) Offshore	4-6

4. Geological Surveys (Party Years) 81

5. Geophysical Surveys (Party Years)

(i) Onshore 147 Seismic + 25 Gravity Magnetic = 172

(ii) Offshore 5 + 2 contract = 7

6. Likely Addl. Recoverable Reserves (oil in million tonnes)

(i) Onshore	65.00
(ii) Offshore	50.00
TOTAL.	115.00

Billing by DESU

1739. SHRI HARISINH BHAGU-
BAVA MAHIDA:

SHRI PRAKASH MEHROTRA:

SHRI DHARAMCHAND
JAIN:

Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the Indian Express of the 31st January, 1979 under the caption 'Consumer foots bill for D.E.S.U. mistakes';

(b) whether it is a fact that his Ministry had conducted administrative studies to facilitate on the spot billing by D.E.S.U. employees; and

(c) if so, what action has been taken to implement the proposal?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes Sir.

(b) No studies have been conducted by the Ministry of Energy (Deptt. of Power) to facilitate on the spot billing by D.E.S.U. employees. However, it is learnt that the Department of Personnel and Administrative Re-forms of the Ministry of Home Affairs had conducted certain studies on billing and recovery by D.E.S.U.

(c) The Report is under consideration of the Delhi Electric Supply Undertaking.

Composition of songs by T.V. artistes

1740. SHRI SHRIKANT VERMA. Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have decided to produce T.V. songs;

(b) if so, what are the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b). A conference of the Directors of

Doordarshan Kendras was held in the month of February to discuss qualitative improvements in programming within the available resources. One of the decisions they took was to produce song sequences for use on Door-

' darshan with good lyrical content and attractive tunes based on folk, traditional, semi-classical and classical tunes. The services of talented

' people in the above fields will be sought. A beginning is being made at Delhi, Bombay, Madras and Calcutta Doordarshan Kendras.

Scheme for development of folk-songs and folk-dances

1741. SHRI PRASENJIT BARMAN:

SHRIMATI PRATIMA BOSE:

SHRI JAHARLAL BANERJEE:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether there is any scheme for development of folk-songs and folk-dances in the various parts of the country; and

(b) if so, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and

' (b) A Scheme for the collection and preservation of the folk music of the country of the various important regions in India to be financed from

- the Non-lapsable Fund has been prepared by Akashvani. The scheme relates to streamlining the system of collection and indexing of folk music already in possession of various A.I.R. Stations and to collect periodical folk music from heretofore unexplored regions of the countryside. The estimated cost of the scheme is about Rs. 38 lakhs. This scheme is initially proposed to be introduced at 20 A.I.R. stations. Recently Doordarshan has also been asked to pre-

pare a scheme for the collection and preservation of folk dance forms etc-

Import of Soda ash

1742. SHRI PRANAB CHATTERJEE: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether this Ministry, in consultation with the D.G.T.D. has requested the State Chemicals and Pharmaceuticals Corporation Limited to make arrangements for the import of 7,000 tonnes of soda ash through the Users' Associations so as to provide relief to the consumers;

(b) if so, how much soda ash has been imported by now;

(c) whether an Advisory Committee and a Standing Committee were constituted for allocations of soda ash to consumers;

(d) if so, who are the members of these two Committees; and

(e) whether the stoppage of supplies to the President of the All India Silicate Manufacturers Association of soda ash users has been restored; if so, how much soda ash was allotted to him and how much was drawn by him?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) With a view to give immediate relief to the consumers of Soda Ash, State Chemicals and Pharmaceutical Corporation of India Limited (CPC) were requested in July, 1978, in consultation with the DGTD, to arrange for the immediate import of 20,000 tonnes of Soda Ash. Later on, a number of representations were received from the Users' Association to the effect that Canalisation of Imports through the CPC might result in delay in the imports of Soda Ash. They also felt that they would be able to get the material at cheaper rates than the CPC. In view of the-